

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01272-01276/2015

DATED THIS THE 14TH DAY OF NOVEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

1. Sri M.S. Basavaraju
S/o Late M. Shankarachar
Aged 46 years
Technician [Carpenter],
CSRTI, CSB, Mysore
Residing at No. 31, Type-II,
V.P. Farm, JLB Road,
Mysore – 570 004

2. Sri Ramesha
S/o Late Nagaraju
Aged 46 years
Technician [Turner],
CSRTI, CSB, Mysore
Residing at No. 2513/2B,
32/3, New Kantharaja Urs Road,
K.G. Koppalu, Mysore 570 014

3. Sri Y. Sundara Murthy
S/o Late Yellappan
Aged 52 years,
Technician [Welder],
CSRTI, Central Silk Board
CSRTI, CSB, Mysore
Residing at No. 17, Type-II,
V.P. Farm, JLB Road,
Mysore – 570 004

4. Sri S. Arumugam
S/o Late M. Subramanyam
Aged 49 years,
Technician [Black Smith],
CSRTI, Central Silk Board
CSRTI, CSB, Mysore

Residing at No. 3, Type-II,
V.P. Farm, JLB Road,
Mysore – 570 004

5. Sri M.G. Surendra
S/o Late Giriyappa
Aged 49 years
Technician [Fitter/Driller],
CSRTI, Central Silk Board
CSRTI, CSB, Mysore
Residing at No. 4043,
9th Cross, Gandhinagar,
Mysore 570 004

.....Applicants

(By Advocate Shri V.S. Naik)

Vs.

1. The Union of India
Ministry of Textiles,
Udyog Bhavan,
Maulana Azad Road,
New Delhi – 110 011
Represented by its Secretary

2. The Chief Executive Officer and
The Member Secretary
Central Silk Board,
Madivala,
Bangalore – 560 068

3. The Deputy Director (A&A)
Central Sericulture Research
And Training Institute
Central Silk Board,
Manandavadi Road,
Sriramapuram
Mysore 570 008

4. Deputy Director (A&A)
Central Silk Board,
CSB Complex,
BTM Layout,
Madivala,
Bangalore 560 068

....Respondents

(By Shri N.S. Prasad, Counsel for the Respondents)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

We heard the matter in great detail with the help of both counsels and examined the rules. The applicants are Technician Grade B who under ACP can aspire to be promoted as Technician. The payscale of Technician is Rs.950-1400. They seek parity with Senior Mechanic whose payscale is Rs.1400-2300, therefore, there is no parity between Technician to which the applicants can aspire legally and Senior Mechanic which is another different category. Therefore there is no merit in the OA.

2. The OA is dismissed. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01272-01276/2015

Annexure A1: Copy of the service particulars of the applicants

Annexure A2 Series: Copies of the memorandum issued to the applicants

Annexure A3 Series: Copies of the appointment orders issued to the applicants

Annexure A4 Series: Copies of the memorandum issued to the applicants

Annexure A5 Series: Copies of the order dated 08.10.2001 issued to the applicants

Annexure A6: Copy of the memorandum issued to the applicants

Annexure A7: Copy of the memorandum dated 17.06.1987

Annexure A8: Copy of the provisional national trade certificate salary particulars of Sri Sannamariah

Annexure A9: Copy of the service particulars of Sri Rangaswamy Naik

Annexure A10: Copy of the appointment order of Sri C. Nagaraj

Annexure A11: Copy of the information obtained through RTI pertaining to Shri D.B. Ashok and Virupakshappa

Annexure A12: Copy of the extract of the cadre and recruitment rules, 1989

Annexure A13 Series: Copies of the representations dated 06.08.2010 submitted by the applicants.

Annexure A14: Copy of the order dated 11.01.2013 passed in Original Application No. 58/2011

Annexure A15: Copy of the memorandum dated 05.04.2013 issued by the 2nd respondent to the 1st applicant.

Annexure A16: Copy of the memorandum dated 05.04.2013 issued by the 2nd respondent to the 2nd applicant.

Annexure A17: Copy of the memorandum dated 05.04.2013 issued by the 2nd respondent to the 3rd applicant.

Annexure A18: Copy of the memorandum dated 05.04.2013 issued by the 2nd respondent to the 4th applicant.

Annexure A19: Copy of the memorandum dated 05.04.2013 issued by the 2nd respondent to the 5th applicant.

Annexure A20 Series: Copies of the representation dated 12.07.2013 submitted by the applicants

Annexure A21: Copy of the memorandum dated 09.12.2013 issued by the 2nd respondent to the 1st applicant.

Annexure A22: Copy of the memorandum dated 09.12.2013 issued by the 2nd respondent to the 2nd applicant.

Annexure A23: Copy of the memorandum dated 09.12.2013 issued by the 2nd respondent to the 3rd applicant.

Annexure A24: Copy of the memorandum dated 09.12.2013 issued by the 2nd respondent to the 4th applicant.

Annexure A25: Copy of the memorandum dated 09.12.2013 issued by the 2nd respondent to the 5th applicant.

Annexures with Reply Statement

Annexure R1: Copy of the ACP Scheme of Government of India

Annexure R2: Copy of the MACP Scheme of Government of India

Annexure R3: Copy of the Schedule-I of CCS (Revised Pay) Rules, 2008

Annexure R4: Copy of the extract of approved recruitment rules for the post of Mechanic.

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